# CENTRAL ELECTRICITY REGULATORY COMMISSION

**6th, 7th & 8th Floors, Tower B, World Trade Centre, Nauroji Nagar,**

**New Delhi- 110029 Ph: Fax: 011-20904365**

No. L-7/1/0S44(59)-CERC Date: 24th September, 2024

## PUBLIC NOTICE

**Subject: Draft Central Electricity Regulatory Commission (Appointment of Consultants) (Sixth Amendment) Regulations, 2025.**

In exercise of powers conferred under Section 91(4) read Section 178 of the Electricity Act, 2003 (36 of 2003) ("the Act"), and all other powers enabling it in this behalf, the Commission has prepared the Draft Central Electricity Regulatory Commission (Appointment of Consultants) (Sixth Amendment) Regulations, 2025 and the same is available on the Commission's website, www.cercind.gov.in.

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Electricity (Procedure for Previous Publication) Rules, 2005 inviting comments/suggestions/objections from the stakeholders and interested persons on the provisions of above draft Regulation. The comments/ suggestions/ objections may be sent (3 hard copies + soft copy) to the Secretary, Central Electricity Regulatory Commission, 7th Floor, Tower B, World Trade Centre, Nauroji Nagar, New Delhi- 110029 or may be mailed to secy@cercind.gov.in and raam@cercind.gov.in. The Last date for submission of the comments/suggestions/objections is 25th October, 2025.

3. The comments/ suggestions/ objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/-

(Harpreet Singh Pruthi)

Secretary, CERC

Note: The comments/suggestions/objections shall be uploaded through the SAUDAMINI Portal for registered users after login and clicking: e-Regulation link on the e-filing Home Page. For more details or technical queries e-Court Helpdesk at 011-20904365 extn. 260 or 7042604928 may be contacted.